

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.343/2008

Tuesday this the 14 th day of October, 2008.

CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER

(By Advocate Shri TC Govindaswamy)

V_S

1. Union of India represented by the General Manager, Southern Railway, Headquarters Office, Park town P.O., CHENNAI -3.
 2. The Senior Divisional Personnel Officer, Southern Railway, Palghat Division, PALGHAT.
 3. The Senior Divisional Personnel Officer, Southern Railway, Salem Division, SALEM.
 4. The Senior Divisional Operations Manager, Southern Railway, Palghat Division, PALGHAT.
 5. The Station Master, Sankuri Durg R.S.& P.O., Sankuri Durg Via ERODE. Respondents

(By Advocate Shri Thomas Mathew Nellimoottil)

The application having been heard on 14.10.2008 the Tribunal on the same day delivered the following.

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

By virtue of the grievance no more subsisting this O.A. is rendered as infructuous. O.A. is dismissed as infructuous.

Dated the 14th October, 2008.


Ms.K.NOORJEHAN
ADMINISTRATIVE MEMBER


Dr.K.B.S.RAJAN
JUDICIAL MEMBER

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